1	2	3	4	5	6
6.	Haryana	49	0	29	20
7.	Himachal Pradesh	5	0	5	0
8.	Karnataka	20	0	13	7
9.	Karala	37	0	33	4
10.	Madhya Pradesh	36	0	34	2
11.	Maharashtra	39	0	33	6
12.	Orissa	24	1	15	8
13.	Punjab	24	1	15	8
14.	Rajasthan	12	0	12	0
15.	Tamil Nadu	1961	0	305	1656
16.	UT Pondicherry	4	0	1	3
17.	Uttar Pradesh	471	25	234	212
18.	West Bengal	45	0	43	2
	Total	2901	34	841	2026

[English]

Development of National Parks and Sanctuaries

755. SHRI CHHITUBHAI GAMIT:

KUMARI SUSHILA TIRIYA:

SHRI LINGARAJ VALYAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of national parks and sanctuaries in the country, State-wise;
- (b) the efforts made by the Government to improve the condition of these parks and sanctuaries;
- (c) whether any financial assistance has been provided by the Union Government for the development of national parks and sanctuaries in Gujarat; and
 - (d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) The details of National Parks and Sanctuaries in the country state-wise are given in the statement enclosed.

(b) Financial assistance is being provided to States and Union Territories under the following centrally sponsored schemes.

- (i) Development of National Parks and Sanctuaries
- (ii) Ecodevelopment around protected areas, including tiger reserves.
- (iii) Project Tiger
- (iv) Project Elephant.

The assistance is aimed at development of habitat, infrastructure development, protection measures, improvement of communication, education and awareness, research and surveys etc., of the national parks and sanctuaries.

(c) and (d) Yes, Sir. Funds provided to Gujarat State under the Schemes of "Development of National Parks and Sanctuaries", and "Ecodevelopment in and around Protected Areas" during the last 3 years is as follows:

Year	Assistance provided (Rs.in lakhs)		
1994-95	31.70		
1995-96	39.43		
1996-97	63.778		

Statement

. N o.	Name of the State	No. of National	No. of Sanctuaries	
		Parks		
1.	Andhra Pradesh	4	20	
2.	Arunachal Pradesh	2	11	
3.	Assam	3	8	
4.	Bihar	2	20	
5.	Goa	1	4	
6.	Gujarat	4	21	
7.	Haryana	1	9	
8.	Himachal Pradesh	2	32	
9.	Jammu & Kash m ir	4	16	
10.	Karnataka	5	20	
11.	Kerala	3	12	
12.	Madhya Pradesh	11	32	
13.	Maharashtra	5	24	
14.	Manipur	2	1	
15.	Meghalaya	2	3	
16.	Mizoram	2	3	
17.	Nagaland	1	3	
18.	Orissa	2	17	
19.	Punjab	_	6	
20.	Rajasthan	4	2 2	
21.	Sikkim	1	4	
22.	Tamil Nadu	5	13	
23.	Tripura	_	4	
24.	Uttar Pradesh	7 ,	28	
25.	West Bengal	5	16	
1.	A&N Island	6	94	
2.	Chandigarh		1	
3.	Daman & Diu	_	1	
4.	Delhi	_	1	
5.	Lakshadweep	-	1	
	Total	84	447	

Strike by DU Teachers

756. SHRI AJAY CHAKRABORTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the teachers of the Delhi University had been on strike for more than a month;
 - (b) if so, the details of their demands; and
- (c) the terms of the agreement reached at, if any, in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) On the call of the Delhi University Teachers' Association (DUTA), many teachers in Delhi University and a large number in its colleges were on strike for about a month. The main grievance was suspension of Professor of the

Faculty of Law as a sequel to certain allegations said to have been made by him against the Vice Chancellor of the University in connection with admissions to Law Faculty of the University. Following an amicable resolution of the dispute, the Professor concerned has been reinstated and the strike called off. No agreement was, however, entered into for the purpose.

Upper Indiravati Irrigation Project

757. SHRI SRIBALLAV PANIGRAHI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the date on which the Upper Indiravati Irrigation
 Project in Orrisa, drought prone Kalahandi district was got approved by Planning Commission;
 - (b) the present status of the project;
 - (c) the estimated cost of project when approved by